

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 157/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

NAME OF THE COMPANY: M/s No Worry No Tension Healthcare Pvt. Ltd.
SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : Ms. Shruti Jain, CS

ORDER

At the request of the Ld. PCS for the Petitioner, adjourned to 28th February, 2018.

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)